

**Central Administrative Tribunal
Principal Bench, New Delhi**



**C.P. No. 48/2021
In
O.A. No. 3664/2019**

This the 25th day of March, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Sushil Kumar Nimesh,
Aged about 60 yrs.
S/o – Sh. Ram Singh,
R/o – F-23/26, Sector – 3
Near Avantika Chowk,
Rohini, Delhi – 110085

Presently Posted as :-
Executive Engineer (C),
NPD-2, (ND-12)/DDA,
New Delhi - 110040

...Petitioner

(By Advocate : Mr. Malaya Chand)

Versus

Sh. Tarun Kapoor,
Vice Chairman,
Delhi Development Authority,
Vikas Sadan, INA, New Delhi.

...Respondent

(By Advocate : Shri Arun Birbal)

ORDER (Oral)**Justice L. Narasimha Reddy, Chairman:**

This CP is filed alleging that the respondents did not implement the order dated 03.01.2020 in OA No. 3664/2019.

2. Today, it is represented that the respondents filed a Writ Petition against the order in the OA and the Hon'ble High Court of Delhi stayed the operation of the same vide its interim order.

3. We, therefore, close the Contempt Case, leaving it open to the parties to work out their remedies, depending upon the outcome of the Writ Petition.

(A.K. Bishnoi)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/lg/jyoti/mbt/akshaya/